

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

CP/108(CH)2023

IN THE MATTER OF

**Lotus Dream Projects and Developers ...
(OPC) Private Limited**

Appellant

Versus

**Registrar of Companies Delhi and ...
Haryana**

Respondent

Under Section: 252(3), CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 05.07.2024.

Sd/-

Court Officer